

Minutes of the Meeting of the Commission held on 13.9.2011

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Shri. M.L. Sharma, Information Commissioner
- D. Shri. Shailesh Gandhi, Information Commissioner
- E. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda-1: A draft resolution in the wake of surge in attack on the RTI activist circulated by IC(SG).

The Central Information Commission expresses regret and takes note of the reported killings of and assault on the RTI users across the country. The Commission underlines the need to take urgent steps by the respective Governments for the safety and protection of the RTI users. The Commission strongly believes that it is the duty and responsibility of the respective Governments to safeguard the life and liberty of the RTI users for which purpose they should invoke the relevant penal provisions for the prevention and detection of such heinous crimes.

2. This Commission, therefore, resolves that if it receives a complaint regarding assault or murder of an information seeker, it will examine the pending RTI applications of the victim and order the concerned Department(s) to publish the requested information suo motu on their website as per the provisions of law.

3. This Commission also resolves that it will take proactive steps in ascertaining the status of investigations/prosecutions of the cases involving information seekers and endeavor to have these processes expedited.

Agenda-2: Progress on the Convention, 2011.

The Commission noted the progress on the forthcoming Convention.